

No. HCE 578/2013

HIGH COURT OF KARNATAKA
BENGALURU,
DATED: 4th January, 2018

INTERVIEW INTIMATION LETTER

The interview to the remaining short-listed candidates as per Annexure for recruitment to the post of **Group-D (Peons)** on the establishment of High Court of Karnataka, as called for vide Notification No HCE 578/2013 dated 01.12.2015, is scheduled to be held on **20.01.2018 at 8:30 A.M.** in the premises of the Hon'ble High Court of Karnataka, Bengaluru. Further, the call letters for the interview to the said **76 short-listed candidates** will be sent by **speed post**. The candidates as per annexure are directed to be present for the interview well in time on the date shown in the list alongwith the following original certificates/documents at the time of interview:-

1. Marks Card of Tenth Standard or Equivalent.
2. If you are claiming the benefit of reservation/age relaxation under Scheduled Caste/Scheduled Tribe/Cat-I/IIA/IIB/IIIA/IIIB, the Certificate in the form prescribed by the Government issued by the Competent Authority, in proof of your claim.
3. If you are claiming reservation under Local Cadre i.e., belonging to Hyderabad Karnataka Region, the relevant certificate issued by the Competent Authority as prescribed under the Karnataka Public Employment (Reservation in appointment for Hyderabad Karnataka Region) (Issue of Eligibility Certificate) Rules, 2013.
4. 3 character certificates (one from previously studied Institute and 2 from the Respectable Persons). Further, candidates shall also submit one set of photocopy of the above certificates along with ID Proof and 2 passport size photos.

If the original documents relied upon by the candidates are not produced at the time of interview, they are liable to be disqualified.

BY ORDER
Sd/-

(B.JAYANTHA KUMAR)
REGISTRAR (RECRUITMENT)

To,
The candidates mentioned in the list annexed hereto.

Note: The candidates are requested to report at Recruitment Branch of the High Court of Karnataka, Principal Bench, Bengaluru well in time.

ANNEXURE

SI Nos.	Application Nos.	SI Nos.	Application Nos.	SI Nos.	Application Nos.	SI Nos.	Application Nos.
201	HCK1510GRD033299	211	HCK1510GRD034065	221	HCK1510GRD036192	231	HCK1510GRD037696
202	HCK1510GRD033370	212	HCK1510GRD034104	222	HCK1510GRD036469	232	HCK1510GRD037957
203	HCK1510GRD033438	213	HCK1510GRD034599	223	HCK1510GRD036791	233	HCK1510GRD038300
204	HCK1510GRD033461	214	HCK1510GRD034965	224	HCK1510GRD036938	234	HCK1510GRD038305
205	HCK1510GRD033610	215	HCK1510GRD034990	225	HCK1510GRD036983	235	HCK1510GRD039031
206	HCK1510GRD033636	216	HCK1510GRD035076	226	HCK1510GRD037142	236	HCK1510GRD039059
207	HCK1510GRD033900	217	HCK1510GRD035417	227	HCK1510GRD037219	237	HCK1510GRD039150
208	HCK1510GRD033908	218	HCK1510GRD035449	228	HCK1510GRD037324	238	HCK1510GRD039165
209	HCK1510GRD033961	219	HCK1510GRD035889	229	HCK1510GRD037414	239	HCK1510GRD039211
210	HCK1510GRD033962	220	HCK1510GRD036012	230	HCK1510GRD037518	240	HCK1510GRD039304
SI Nos.	Application Nos.	SI Nos.	Application Nos.	SI Nos.	Application Nos.	SI Nos.	Application Nos.
241	HCK1510GRD039411	251	HCK1510GRD041164	261	HCK1510GRD042481	271	HCK1510GRD043448
242	HCK1510GRD039685	252	HCK1510GRD041322	262	HCK1510GRD042518	272	HCK1510GRD043536
243	HCK1510GRD039721	253	HCK1510GRD041438	263	HCK1510GRD042589	273	HCK1510GRD043838
244	HCK1510GRD040381	254	HCK1510GRD041824	264	HCK1510GRD042724	274	HCK1510GRD043945
245	HCK1510GRD040400	255	HCK1510GRD041860	265	HCK1510GRD042997	275	HCK1510GRD044008
246	HCK1510GRD040452	256	HCK1510GRD041890	266	HCK1510GRD043001	276	HCK1510GRD044111
247	HCK1510GRD040678	257	HCK1510GRD042050	267	HCK1510GRD043113		
248	HCK1510GRD040826	258	HCK1510GRD042104	268	HCK1510GRD043132		
249	HCK1510GRD040877	259	HCK1510GRD042332	269	HCK1510GRD043150		
250	HCK1510GRD040939	260	HCK1510GRD042431	270	HCK1510GRD043183		